

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 02.  
C.P.(CAA)/27(MB)2024  
IN  
C.A.(CAA)/218(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Navneet Education Limited**

**For Applicant** : CS Ashish O. Lalpuria a/w. CS Kamal Lahoty

**Under Sec. 230-232 of the Companies Act.**

---

**ORDER**

The above matter is listed for clarification today.

Heard the argument of CS for the Applicant and the matter is **Reserved for Orders.**

Sd/-  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//SKS//

Sd/-  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**